

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/17/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. SIVAKUMAR

NAME OF THE RESPONDENT(S)

: TRINGAPPS RESEARCH LABS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PR Balasubramanian

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Counsil for Peti Ris pondut

ORDER

Counsel for both the parties present. A suggestion is made by this Bench to the Counsel for the Corporate Debtor to explore the possibilities of reconciling the accounts and to consider if any outstanding debt is there to be paid to the Petitioner. Counsel for Respondent sought time to seek instructions from his client. Put up on 28.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)